## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP.No.30/2006

-Sd/-

(R.VARADHARAJAN) MEMBER (JUDICIAL)

SECTION: UNDER SECTION	397 and 398 OF THE COMPANIES ACT, 20	013	
IN THE MATTER OF:			
M/s Jaimahal Hotels Pvt. Ltd	l. ann.	.Petitioner	
	V/s		
얼	R	espondent	
Coram:	Order delivered on	07.12.2017	
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner	:Mr. Abishek Kumar Rao, Advocate Mr. Dev Roy, Advocate		
For the Respondent	: Mr., Advocate		
<u>ORDER</u>			
At the request of the p	arties the matter is posted on 09.0	01.2018.	

## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP.No.59(ND)/2008

SECTION: UNDER SECTION	N 397 and 398 OF THE COMPANIES ACT, 2	2013	
IN THE MATTER OF:			
Sh. Rajkumar Divraj & Ors.	*********	Petitioner	
	V/s		
M/s Rambagh Palace Hote		Respondent	
Coram:	Order delivered on	07.12.2017	
R.VARADHARAJAN Hon'ble Member (Judicial)			
For the Petitioner	: Mr. Abishek Kumar Rao, Advocate Mr. Dev Roy, Advocate Ms. Manisha Chaudhary		
For the Respondent	: Mr. Advocate		
	ORDER		
As in CP.No.30/2006.			